

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 282 OF 2017 &
IA NOS. 734 OF 2017 and IA NO. 485 OF 2018

Dated: 27th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Jaiprakash Power Ventures Limited **Appellant(s)**
Versus
Madhya Pradesh Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Venkatesh
Ms. Nishtha Kumar
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Ms. Aradhna Tandon h/f
Mr. Parinay Deep Shah for R-1

Mr. M.G. Ramachandran
Ms. Poorva Saigal for R-2

Mr. Aashish Anand Bernard
Mr. Paramhans with
Mr. D. Chakravarti (Rep.) for R-4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **06.12.2018.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson